

1	2	3	4
		Gonda	
		Ghazipur	
		Hamirpur	
		Hardoi	
		Jaunpur	
		Jalaun	
		Lalitpur	
		Sonbhadra	
		Jhansi	
		Kanpur Dehat	
		Kanpur Nagar	
		Lucknow	
		Lakimpur	
		Mau	
		Mirzapur	
		Maharajganj	
		Pratapgarh	
		Rai Bareilly	
		Sitapur	
		Sultanpur	
		Sidharth Nagar	
		Unnao	
		Varanasi	

Harder Line on US

2224. SHRI SHRAVAN KUMAR PATEL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government propose to take harder line on the nuclear proliferation, missile programme and for doing away with all the arrangements of Indo-US defence cooperation as a reaction to the adoption of Browns Amendment by the US; and

(b) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE) : (a) and (b). Government's positions on such issues affecting Indian security are decided solely on the basis of national interest. The approach of both the Indian and US Governments has been not to let our differences on issues such as the Brown Amendment prevent cooperation to our mutual benefit in areas where we find a convergence of interest.

Road Projects in Maharashtra

2225. SHRI ASHOK ANANDRAO DESMUKH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the major road projects taken up during the Eighth Five Year Plan in Maharashtra;

(b) the progress made so far in this regard; and

(c) the action being taken by the Government for early completion of these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI M. RAJASEKARA MURTHY) : (a) to (c). Nine major road/bridge works have been taken up during the 8th Five Year Plan in Maharashtra State so far. These works are in various stages of progress and all efforts are being made for the early completion of works.

Social Security Scheme for Kerala

2226. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Social Security Assistance Scheme announced by the Prime Minister recently has been extended to the State of Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) and (b). Yes, the scheme covers the entire country including the State of Kerala. The details in relation to the State of Kerala areas follows :

The National Social Assistance Programme would be covering the following number of beneficiaries annually.

1. National Old Age Pension (NOAPS) = 144500
2. National Family Benefit Scheme (NFBS) = 5900
3. National Maternity Benefit Scheme (NMBS) = 75100

The total amount involved for extending these benefits is Rs. 1850.30 lakhs annually.

Sick Milk Plants

2227. SHRI CHIRANJI LAL SHARMA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether any newly installed milk plants are likely to be closed have been closed due to non-availability of fluid milk;

(b) if so, the details thereof, State-wise;

(c) the total amount of term loan disbursed to these on going sick milk plants; and

(d) the steps being taken to recover such loan from these sick plants ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) This Ministry has not received any complaint of closure of any milk plant due to non-availability of fluid milk.

(b) to (d). Does not arise.